

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARA-
IN SINGH): (a) and (b). Kitchen
sinks are being provided in some type
IV quarters on requests of the allot-
tees, subject to availability of funds.
Requests for provision of sinks have
been refused in the past for want of
adequate funds.

(c) In view of constraints of finan-
cial resources, no time limit can be
indicated.

**Arrangements for Supply of Drinking
Water in Rural Areas**

1610. SHRI NAWAL KISHORE
SHARMA: Will the Minister of
WORKS AND HOUSING be pleased
to state:

(a) whether it is a fact that the
Centre has asked the State Govern-

ments to give special attention to the
needs of weaker sections, especially
the Scheduled Castes and Scheduled
Tribes while making arrangements
for adequate drinking water supply in
rural areas;

(b) have the State Governments
taken steps to implement the same;
and

(c) the results achieved so far?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARA-
IN SINGH): (a) Yes, Sir.

(b) and (c). From the information
furnished so far by the State Govern-
ments and Union Territory Adminis-
trations, progress reported is as fol-
lows:

Population (according to the 1971 census)

benefited (in thousands)

Year	Total bene- fited	S. C. bene- fited	S. T. bene- fited
1980-81	15531.929	1424.322	1374.035
1981-82	16899.802	2375.759	1660.478

Note: Complete information is yet to be received from some State Governments and Union Territories.

**Storm Water Drainage Scheme for
Pritampura**

1611. SHRI NAWAL KISHORE
SHARMA: Will the Minister of
WORKS AND HOUSING be pleased
to refer to the reply given to Unstar-
red Question No. 3435 regarding Pro-
vision of Storm Water drains in Pri-
tampura on 15th March, 1982 and
state:

(a) since when the storm water
drainage scheme for Pritampura is
under consideration with the Techni-
cal Advisory Committee of Flood

Control Department of Delhi Admin-
istration;

(b) what are the reasons for which
such a long time is being taken in
finalising the scheme; and

(c) the efforts being made by DDA
to see that the scheme is finalised
and approved and the work starts at
an early date since the non-provision
of storm water drains is creating diffi-
culty for the residents of the area?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND